

DES-VI (FOOD & MISC)

Meeting No. 13/15 for the licensing year 2014-15 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 13.11.2014 under the Chairmanship of Sh. S.K.Samal. Jt. DGFT. Following members were present in the meeting.

S.N	Name of the Officer	Designation	Department
1.	Sh. S.K. Pandey	AD	MSME
Officers in attendance			
2	Sh. S.K. Panigrahi	E.O.	DGFT

The minutes of the meeting no 11 held on 18.9.2014 and 12 held on 09.10.2014 sent by e mail to all members of the committee were ratified by the members. Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 2 years reckoned from the date of ratification as per para 4.7.1(b) of Hand book of procedure (vol-1) 2009-14 updated as on 5.6.2012.

553	Party Name:DRYTECH PROCESSES (I) PVT. LTD	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status: Not approved
1	HQ File :01/85/50/113/AM09	RLA File : 03/94/40/358/AM09	Lic.No/Date:0310478010 DT. 09.07.08
	01/85/50/080/AM10	03/94/40/394/AM10	0310533103 DT. 10.08.09
	01/85/50/076/AM10	03/94/40/341/AM10	0310531366 DT. 30.07.09
The Committee noted the comments furnished by Deptt. of C&PC vide their O.M No.51020/45/2013-CH –II dated 11.9.2014 . It was noted that the word “Seyal “ may not have a bearing on quantity of import but it will have a bearing on the accountability of imported item in export product. Hence , the request to delete “Seyal “ from description of export product is not greed to by the committee.			

श्री/श्रीम. **विजय/VIJAY SINGH**
 राज्य महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Department of Commerce
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

2	554	Party Name:DREAM PLST INDIA PVT. LTD.	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status: Deferred
	HQ File :01/85/50/022/AM14	RLA File : 31/83/40/199/AM13	Lic.No/Date:3110057361 DT. 07.03.13	
It was noted that Annexure I of applicant indicates wastage of 4.6 % claimed by applicant , but department of C&PC has allowed 5% wastage . Further , wastage claimed is recoverable wastage . Hence, its commercial value needs to be factored in while fixing ad-hoc norms. Committee decided that C&PC may be accordingly communicated on both the points. The case was deferred and to be placed before the committee on 4.12.2014				

3	555 Case No.:7/27/85- ALC3/2012	Party Name:MASH INTERNATIONAL PVT.LTD.	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status:
	HQ File :01/85/050/00145/AM13/	RLA File :06/24/040/00022/AM13/	Lic.No/Date:0610029180 28.09.2012	Deferred
It was decided to remind CAPEXIL to expedite their comments . The case was deferred and to be placed before the committee on 4.12.2014				

4	556 Case No.:1/2/85- ALC3/2014	Party Name:BELOOR BAYIR BIOTECH LTD,	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status:
	HQ File :01/85/050/00005/AM15/	RLA File :07/24/040/00427/AM14/	Lic.No/Date:0710102255 20.02.2014	Deferred
The comments furnished by Department of Pharmaceuticals vide their O.M No. 35021/07/2014-PI (Norms) dated 5.9.2014 noted. It was decided to refer the matter to MFPI for their comments, as per the comments of Deptt. of Pharmaceuticals. The case was deferred and to be placed before the committee on 4.12.2014				

२४ नवम्बर २०१४
 Dy. Director General of Foreign Trade
 वि. व. ब्यावर महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Department of Commerce
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	557	REF; FROM COMMISSIONER OF CUSTOMS (EXPORT), MUMBAI	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status: Deferred
5	HQ File : 01/85/162/074/AM14	Clarification sought by Commissioner of Customs (Export), Mumbai		
The committee decided to defer the case as representative of MFPI was not present in the meeting. It was decided to place the case in next NC meeting to be held on 27.11.2014.				

558	Party Name:HART FOODS, MUMBAI	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status:
HQ File :01/85/162/061/AM15	RLA File :03/94/40/239/AM15	Fixtion of ad-hoc norms under para 4.4.2 of HBP Vol -I	Approved
6	Committee decided to approve the ad-hoc norms as per the written comments furnished by MFPI vide their O.M No. 4 (14) 2014 -DGFT dated 16.9.2014 indicating the quantity of break up of white and black pepper for both import and export as under :-		
Export Item		Qty.	Import Item
1. Black pepper / ground / cracked		27274.00 kgs	1. Black pepper whole
2.White pepper ground		910.00 kgs	2.White pepper whole
			27819.48 kgs (including 2% wastage)
			928.2 kgs(including 2 % wastage)
RA may take consequential action as per policy / procedure			

559	Party Name:SURYA HERBAL LTD.	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status:
7	HQ File :01/85/050/103/AM13	RLA File :05/24/040/158/AM13	Lic.No/Date:0510331420 06.08.2012
It was decided to remind MFPI to furnish revised comments . The case was deferred and to be placed before the committee on 4.12.2014			

योगेंद्र सिंह/YOGINDER SINGH
उप निदेशक निदेश व्यापार
Dy. Director General of Foreign Trade
निदेश व्यापार महानियंत्रणालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

8	560 Case No.:5/1/85- ALC3/2014	Party Name:SIKANDRA STONE CRAFT	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status:
	HQ File :01/85/050/00004/AM15/	RLA File :13/24/040/00049/AM14/	Lic.No/Date:1310046158 19.02.2014	Deferred
	Committee noted the comments furnished by MSME (G&C) vide their O.M No. 25 (1) SION / G&C /2012 dated 24.9.2014 . It was decided that MSME may be requested to indicate in their comments , whether the points raised in their letter no 25 (1) /SION/G&C/2014-15dated20.6.2014 have been clarified. The case was deferred and to be placed before the committee on 4.12.2014			

9	561 Case No.:5/20/85- ALC3/2013	Party Name:SIKANDRA STONE CRAFT	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status:
	HQ File :01/85/050/00124/AM14/	RLA File :13/24/040/00032/AM14/	Lic.No/Date:1310044938 28.10.2013	Deferred
	Committee noted the comments furnished by MSME (G&C) vide their O.M No. 25 (1) SION / G&C /2012 dated 24.9.2014 . It was decided that MSME may be requested to indicate in their comments , whether the points raised in their letter no 25 (1) /SION/G&C/2014-15 dated 20.6.2014 have been clarified. The case was deferred and to be placed before the committee on 4.12.2014			

योगेंद्र सिंह/YOGINDER SINGH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Department of Commerce
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

562	Party Name:CHOICE TRADING CORPORATION PVT. LTD	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status:
HQ File :01/85/050/089/AM11	RLA File :10/24/040/056/AM11	Lic.No/Date:1010040368 30.09.2010	Approved

Committee noted that "sesame Oil " which is barred under para 4.7 of HBP Vol -1 has been deleted by RA cochin . It was decided to approve the ad-hoc norms as per MFPI 's comments with 2 % wastage on content declaration basis. Further the import item "white wine vinegar " is to be changes to : white vinegar " as per MFPI written comments furnished vide their O.M NO. 88/DGFT/2011 dated 16.9.2014 as under :-

Export Item	Qty.	Import Item	Qty. (including 2% wastage)
Frozen meal kit containing shrimp (27000 kg) , pasta (24000 kg)& various imported sauces containing Oyster sauce 13334 litre, Soya sauce light 2858 litre, soya sauce dark 953 litre, Chicken seasoning powder 5596 kg, Mustard paste 743 kg, White vinegar 915 litre, Modified starch 4965 litre	96000.00 kg	1.Oyster sauce	13600.68 Litre
		2.Soya sauce light	2915.16 Litre
		3.soya sauce dark	972.06 Litre
		4.Chicken seasoning powder	6558.6 kg
		5.Mustard paste	875.16 kg
		6. White vinegar	933.3 kg
		7. Modified starch.	5829.3 kg
2. Frozen meal kit containing Thilapia Fish , pasta & various imported sauces= Total net Quantity of Thilapia Fish(3900 kg). Sauces containing imported, Chicken seasoning powder 834 kg , Mustard paste 115 kg , & Modified starch 750 packed in Low barrier copolymer food Tray (39000 Nos) and Fresh wave Film 3 "core 610 mm (156 kg)	13260.00 kg		

RA may take consequential action as per policy / procedure.

उद्योग विभाग/COINDER SINGH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
आणिम विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

1 3	565 Case No.:12/12/85- ALC3/2014	Party Name:CRI LIMITED	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status:
	HQ File :01/85/050/00101/AM15/ /	RLA File :02/24/040/00076/AM15 /	Lic.No/Date:021020461 6 24.07.2014	Deferre d
It was decided to remind MSME (Mechanical division) to expedite their comments. The case was deferred and to be placed before the committee on 4.12.2014				

SM
h.k.7.

1 4	566 Case No.:14/12/85- ALC3/2014	Party Name:CRI LIMITED	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status:
	HQ File :01/85/050/00103/AM15 /	RLA File :02/24/040/00077/AM15 /	Lic.No/Date:021020461 7 24.07.2014	Deferre d
It was decided to remind MSME (Mechanical division) to expedite their comments. The case was deferred and to be placed before the committee on 4.12.2014				

SM
h.k.7.

1 5	567 Case No.:13/12/85- ALC3/2014	Party Name:CRI LIMITED	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status:
	HQ File :01/85/050/00102/AM15 /	RLA File :02/24/040/00075/AM15 /	Lic.No/Date:021020461 3 24.07.2014	Deferre d
It was decided to remind MSME (Mechanical division) to expedite their comments. The case was deferred and to be placed before the committee on 4.12.2014				

SM
h.k.7.

1 6	568 Case No.:1/13/85- ALC3/2014	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status:
	HQ File :01/85/050/00104/AM15 /	RLA File :09/24/040/00007/AM15 /	Lic.No/Date:091005973 4 08.04.2014	Deferre d
It was decided to request RA Hyderabad to furnish hard copy of the application. The case was deferred and to be placed before the committee on 4.12.2014				

SM
h.k.7.

उद्योग विभाग/CO-ORDINATOR SINGH
उद्योग विभाग/CO-ORDINATOR SINGH
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
व्यापार विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	569 Case No.:10/12/85- ALC3/2014	Party Name:BELOOR BAYIR BIOTECH LTD,	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status:
1 7	HQ File :01/85/050/00099/AM15 /	RLA File :07/24/040/00181/AM15 /	Lic.No/Date:071010659 0 27.08.2014	Deferre d
It was decided to remind Department of Pharmaceuticals to expedite their comments. The case was deferred and to be placed before the committee on 4.12.2014				

8/12
hit
/

	570 Case No.:9/12/85- ALC3/2014	Party Name:DR. WILLMAR SCHWABE INDIA PVT LTD	Meet No/Date:13/85- ALC3/2014 30.10.2014	Status:
1 8	HQ File :01/85/050/00098/AM15 /	RLA File :05/23/040/00226/AM15 /	Lic.No/Date:051039089 8 01.09.2014	Deferre d
It was decided to remind Directorate of Sugar to expedite their comments. The case was deferred and to be placed before the committee on 4.12.2014				

8/12
hit
/

योगेंद्र सिंह/YOGINDER SINGH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

-X-X-